

National Green Tribunal
Eastern Zone Bench, Kolkata

File No: 33/01/2015/NGT/EZB/KOL/Judicial Matter/310 Date: 19.05.2023

NOTICE

M.A. No. 14/2023/EZ
In
Original Application No. 139/2022/EZ

Subhas Datta
Vs
State of Odisha & Ors
(Puri Municipality, M.A Applicant)

This is to notify that the above mentioned matter listed in Daily Cause List at Item No.1, dated 19.05.2023 before Hon'ble Mr. Justice B. Amit Sthalekar, Judicial Member And Hon'ble Dr. Arun Kumar Verma, Expert Member stands deleted.

Dated This 19th May , 2023.

Raja Chatterjee
Registrar

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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